

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For hearing - CIRP	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan & another	Shri Subramaniam Aneetha, IRP	S A Associates

ADVOCATE FOR PETITIONER/s: K. S. VADIVELU
94483-55070

T. T. J. Jini
29/10/2019

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri K.S. Vadivelu, learned Counsel for the Petitioner. None appeared for the Respondent. Post the case on **25.11.2019.**


MEMBER(T)

Puja

Verified


Court Officer


MEMBER(J)